

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

IA(I.B.C)/2042(CH)2023

In
CP (IB) No. 333/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:
Punjab National Bank

... Petitioner-Financial Creditor

Versus

M/s Nuchem Limited

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Rule: 11 of NCLT Rules, 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-
Court Officer